COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1197 OF 2018 IN DFR NO. 2316 OF 2018

Dated: 06th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Limited Versus			 Appellant(s)
Maharashtra Electricity Regulatory Commission Anr.			 Respondent(s)
Counsel for the Appellant(s) :		Ms. Deepa Chawan Mr. Kiran Gandhi Ms. Ramni Taneja	
Counsel for the Respondent(s) :		Mr. Hemant Singh Mr. Ambuj Dixit for R-2	

ORDER IA No. 1197 of 2018 (For Condonation of Delay in Filing the Appeal)

Issue notice to the Respondents.

Learned counsel, Mr. Hemant Singh, accepts notice on behalf of the second Respondent.

Issue notice to the first Respondent returnable on 26.09.2018. Dasti, in addition, is also permitted.

Learned counsel appearing for the Appellant is directed to serve a copy of the IA as well as main appeal paper book to the learned counsel appearing for the second Respondent immediately.

List this matter on 26.09.2018.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member